

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2612**

TO BE ANSWERED ON MARCH 17, 2022

FUNDS FOR URBAN LOCAL BODIES

NO. 2612.

SHRI DEVJI M. PATEL:

SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds released to various Urban Local Bodies (ULBs) for improvement of city infrastructure in Rajasthan and Maharashtra during the last five years;**
- (b) whether the Government has received reports regarding inferior quality of infrastructure created utilizing central funds and if so, the details thereof; and**
- (c) the corrective steps taken by the Government in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) to (c) Urban Development is a State subject. The Ministry of Housing and Urban Affairs assists / facilitates States / Union Territories (UTs), including the state of Rajasthan and Maharashtra through its Missions / Schemes in urban areas - Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Smart Cities Mission, Swachh Bharat Mission-Urban 2.0 (SBM-U) and Pradhan Mantri Awas Yojana-Urban (PMAY-U). The funds are released to the States/UTs and not to Urban Local Bodies. The projects are implemented by States / UTs through the ULBs and parastatals. Review and monitoring mechanisms exist ensuring the quality of infrastructure created utilizing the Central funds under the schemes. The details of funds released to the State of Rajasthan and Maharashtra during the last five years is at Annexure-I.**

Annexure I referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No 2612 regarding 'Funds for Urban Local Bodies' for answer on 17 March, 2022.

Details of funds released to the State of Rajasthan and Maharashtra during the last five years

(i) Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in 500 selected cities across the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorised urban transport and development of green spaces and parks.

The approved plan size of the State of Rajasthan for the entire Mission period is ₹3,223.94 crore, which includes ₹1,541.95 crore of committed Central Assistance. So far, Central Assistance amounting to ₹1,457.96 crore have been released to the Government of Rajasthan for implementation of AMRUT projects since the financial year 2015-16. Additionally, ₹284.54 crore has been released to the Government of Rajasthan under AMRUT for eligible spill over projects of erstwhile scheme of Jawaharlal Nehru National Urban Renewal Mission (JnNURM).

The approved plan size of the State of Maharashtra for the entire Mission period is ₹7,759.32 crore, which includes ₹3,534.08 crore of committed Central Assistance. So far, Central Assistance amounting to ₹3,106.23 crore have been released to the Government of Maharashtra for implementation of AMRUT projects since the financial year 2015-16. Additionally, ₹546.43 crore has been released to the Government of Rajasthan under AMRUT for eligible spill over projects of erstwhile scheme of Jawaharlal Nehru National Urban Renewal Mission (JnNURM).

(ii) Swachh Bharat Mission-Urban (SBM-U)

Central share funds released for city infrastructure under Swachh Bharat Mission -Urban (SBM-U) to the State Government of Rajasthan and Maharashtra (₹ in crores)

YEAR	Rajasthan			Maharashtra		
	IHHL	CT/PT	SWM	IHHL	CT/PT	SWM
2016-17	105.47	10.06	181.95	95.06	0.00	0.00
2017-18	0	27.73	128.66	30.00	0.00	232.22
2018-19	0	0	0	63.61	12.12	178.40
2019-20	0	0	0	21.29	12.11	238.68
2020-21	0	0	0	0.00	0.00	153.61
2021-22 (Current year)	0	0	0	0.00	0.00	101.74
Total	105.47	37.79	310.61	209.96	24.23	904.66

IHHL : Individual Household latrines
CT / PT : Community Toilet / Public Toilet
SWM : Solid Waste Management

(iii) Pradhan Mantri Awas Yojana-Urban (PMAY-U)

‘Land’ and ‘Colonization’ are State subjects. Therefore the respective State/UTs are mandated to address the housing needs of its population. However, Ministry of Housing and Urban Affairs, under the vision of ‘Housing for All’, is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/ beneficiaries since 25.06.2015. Eligible beneficiaries can avail the benefit of PMAY-U through four verticals, i.e., Beneficiary-led Construction or enhancement (BLC); Affordable Housing in Partnership (AHP); ‘In-Situ’ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

During the last five year, the central assistance of Rs. 1,617.77 crore and Rs.258.11 crore had been released under PMAY-U, to the State Governments of Maharashtra and Rajasthan respectively.

The implementation of projects under PMAY(U) Mission is the responsibility of the concerned State/UT Government. The State/UT authorities concerned engage Third Party Quality Monitoring Agencies (TPQMA) to ensure quality of construction. On the basis of quality assurance report by TPQMA and also reports of their own technical staff, States/UTs take necessary action to ensure that standard quality houses and infrastructure are constructed under the Mission.
